

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA No.460/2019 in O.A.No.310/00356/2019

Dated Monday, the 14nd day of October, Two Thousand Nineteen

PRESENT

**HON'BLE SHRI P.MADHAVAN, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER (A)**

1. Union of India

Rep. By its Director General of Income Tax
(Investigation), Income Tax New Building,
No.108 (No.46), Mahatma Gandhi Road,
Chennai 600 034.

2.The Principal Director of Income Tax (Investigation),

Income Tax New Building,
No.108 (No.46), Mahatma Gandhi Road,
Chennai 600 034.

... Applicants /Respondents

By Advocate Mr. M.T.Aruman

Vs.

M.P.Bhaskaran,

No.18, Model Houses Main Street,
Sector 3, K.K.Nagar, Chennai 600 078.

... Respondent / Applicant

By Advocate M/s Menon, Karthik, Mukundan & Neelakandan

ORDER**(Pronounced by Hon'ble Mr.P.Madhavan, Judicial Member)**

MA 460/2019 has been filed by the respondents in OA 356/2019 seeking extension of time by a further period of six weeks from 01.08.2019 to 15.09.2019 for compliance of the orders of this Tribunal dated 20.03.2019 in the said OA.

2. Learned counsel for the applicants/respondents in the MA/OA present and submits that the order of this Tribunal has been complied with by the respondents, vide order dated 13.09.2019, copy of which produced in the open court is taken on record.
3. MA respondent present and has no objection.
4. In the above circumstances, MA for extension of time is closed.

(T.JACOB)
MEMBER (A)

(P.MADHAVAN)
MEMBER (J)

14.10.2019

M.T.